

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE
WEST SINGHBHUM AT CHAIBASA

OFFICE ORDER NO. 117 /2020

In view of the outbreak of the pandemic Novel Corona Virus COVID-19, which has engulfed not only almost whole India but also the number of other countries in the world posing serious challenges to the lives of millions of people worldwide and also causing huge economic problems to our country, it has become imperative to contribute by donations generously for the noble cause of humanity.


Accordingly, it is required that the all the Judicial Officers and Staff (Class-III & Class-IV) of this Judgeship may contribute by way of donation to the **Prime Minister Citizens' Assistance and relief in emergency situation (PM CARES) Fund** in the manner indicated below:-

- (1) All Judicial Officers : Amount equal to 3 days' salary
- (2) All Ministerial Employees : Amount equal to 2 days' salary
including Court Manager &
System Officer
- (3) All Group 'D' Employees : Amount equal to 1 day's salary

The said contribution will be on voluntary basis. Therefore, those Judicial Officers or Staff of this Judgeship who want to contribute accordingly may intimate to the Registrar, Civil Court, Chaibasa through SMS on mobile no. 7292879757 or direct to the Accountant, Civil Court, Chaibasa, latest by 05:00 P.M. on 07.04.2020 positively. It may be noted that the contribution is exempted under section 80G of the Income Tax Act.

Let all the concerned be informed.

Dated, Chaibasa,
The 31st March, 2020


Principal District & Sessions Judge,
West Singhbhum at Chaibasa.


Memo No. 1439 - 1453 /G. Dated, Chaibasa, the 31st March, 2020.

As directed, copy forwarded to:-

1. All the Judicial Officers of the Judgeship of West Singhbhum, Chaibasa for information and with a request to do the needful.

AND

2. The Registrar, Civil Court, Chaibasa for information and communication to all the Staffs (Class-III & Class-IV) of this Judgeship.


Registrar,
Civil Court, Chaibasa.

31/3/20